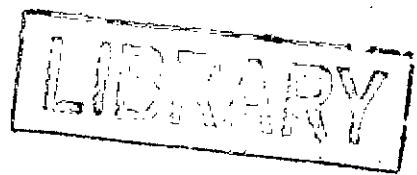


**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
KOLKATA**



O.A/350/1573/2015

Date of Order: 01.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

1. Vikash Kumar, son of Mr. Kamdev Singh, residing at Vill + Post - Kolarampur, P/S Nayaramnagar, District - Munger, State - Bihar, Pin 811211.
2. Guddu Kumar, son of Vindeshwari Prasad, residing at Vill - Maidariyapur, Post - Benigir, P.S. Muffsil, District - Munger, State - Bihar, Pin 811201.

...Applicants.

Versus

1. Union of India  
Ministry of Defence, New Delhi  
Represented by its Secretary,  
having its office at  
101-A, South Block,  
New Delhi 110011.
2. Director /IR,  
For General Ordnance Factory  
and Chairman-Ordnance Factory Board,  
Kolkata having his office at  
"Ayudh Bhawan, 10A. S.K Bose Road,  
Kolkata 700001.
3. Secretary,  
Ministry of Skill Development and  
Entrepreneurship, under Government of India,  
Shakti Bhawan, 2<sup>nd</sup> Floor,  
Shaheed Bhagat Singh Marg,  
Shivaji Stadium, Connaught Palace,  
New Delhi 110001.
4. General Manager,  
Ordnance Factory Dum Dum  
Jessore Road, Kolkata - 700028.

...Respondents.

B

For The Applicant(s): NONE

For The Respondent(s): Mr. P. Mukherjee, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Mr. P. Mukherjee, ld. counsel for the respondents, who submitted that in regard to industrial ex-trade apprentice, certain policies which was framed was pending before the Ministry for approval and that the Ministry has finally approved it and, therefore, the grievances of the applicants have been redressed.

2. None appears on behalf of the applicants to controvert the same.
3. Accordingly, the O.A is disposed of.
4. The applicants are at liberty to agitate before the authorities if aggrieved.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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